

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**PRINCIPAL BENCH**

ITEM No. 109  
(IB)-345(PB)/2019

**IN THE MATTER OF:**

Ms. Sweta Bansal

.... Petitioner

v.

M/s. Vardhman Estates & Developers Pvt. Ltd.

.... Respondent

**Order under Section 7 of IBC**

**Order delivered on 23.07.2021**

**ORDER**

Renotified to 03.08.2021.



**Nirmala Vincent**  
**(Court Officer)**